- (c) whether all this expenditure was sanctioned by the competent authority; and
- (d) if the answer to part (c) above be in the affirmative, whether all the payments have been made, if not, the reasons therefor?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA); (a) A sum of Rs. 7.20 lakhs was originally sanctioned, subsequently revised to Rs. 10.98 lakhs, which was again revised to Rs. 12.98 lakhs.

- (b) Rs. 12,89,226.00.
- (c) Yes, Sir.

2927

(d) Payment to the extent of Rs. 59,226.00 is held up as the bills are under scrutiny,

## वार्षिक तम्ना-जनगणना

६०८. श्री भगवत नारायण भागव : क्या गर-कार्य मंत्री यह बताने की कृपा करेंग कि क्या सरकार द्वारा कराई गई वाधिक नमना-जनगणना की रिपोर्ट प्रकाशित हो गई है ग्रौर यदि हां तो क्या वह सभा पट्टल पर रखी जायेगी?

## †[Annual Sample Census

608. SHRI B. N. BHARGAVA: Will the Minister of Home Affairs be pleased to state whether the report on annual sample census conducted by Government has been published and if so, whether the same will be laid on the Table of the House?].

गह-कार्य मत्राज्य में उपमंत्री (श्री लित नारायण मिश्र) : नम्ना-जनगणनाएं भारत के महापंजीकार के तकनीकी निदशन में राज्य सरकारों द्वारा की जा रही है। इनकी रिपोर्टें, जिनको ग्रन्तिम रूप दिया जा रहा है. राज्य सरकारों द्वारा प्रकाशित की - जायेगी ।

(THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): The sample censuses are being conducted by the State Governments under the technical guidance of the Registrar General, India. The reports, which are being finalised, will be published by the State Governments.1

RESTORATION OF PRE-EMERGENCY WORK-ING HOURS IN GOVERNMENT OFFICES

609. Shri G. M. MIR: Will the Minister of Home Affairs be pleased to state:

- (a) whether representations have been received from Central Government employees to restore the preeinergency working hours in Govetnment offices; and
- (b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N MISHRA): (a) Yes, Sir.

(b) The matter is under consideration.

## विद्यायियों को मध्याह्न भोजन देने के लिए राज्यों को दिए गर्य ग्रन्दान

६१०. श्री भगवत नारायण भागवः क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि मन १९६३-६४ में किन-किन राज्यों को मध्याह्न भोजन देने की केन्द्र प्रायोजिन योजना के अन्तर्गत, कितना-कितना सहायक अनदान दिया गया है, और इस प्रयोजन के लिये १६६४-६५ में कितना सहायक अन्दान देने का विचार है ?

† GRANTS GIVEN TO STATES FOR PRO-VIDING MID-DAY MEALS TO STUDENTS

610. SHRI B. N. BHARGAVA: Will the Minister of Education be pleased to state the amount of grants-in-aid given to each State during the year